

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 5.4.05

Registration No. 1148/04

Curuch/175911 Applicant (s)

VERSUS

Union of India etc Respondent(s)

A copy of the ORDER dated 29.3.05 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,

Sh. M. Pateriya
DN. DB

Sh. S. P. Singh
DN. DB

29.3.2005

Shri Mahendra Pateriya counsel for the applicant.

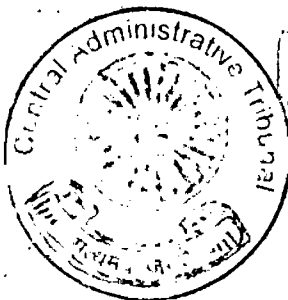
None for the respondents.

The learned counsel for the applicant (J) seeks permission to withdraw this OA. Permission is granted. The Original Application is dismissed as withdrawn with liberty to the applicant to approach the Tribunal if he still feels aggrieved and if so advised.

Sd/-

(Ms. Sadhna Srivastava)
Judicial Member

(M.P. Singh)
Vice Chairman



GRPR-119-CAT J

Issued
5.4.05

उत्तर म. प्र. लिपि

5-4-05

अनुमान अधिकारी
कै. प्र. अ. जबलपुर (म.प्र.)